(b) if so, the details thereof; and

(c) the details of facilities and the pay scales provided to them?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). No, Sir. Letter No. 77/H/15/4 dated 21.3.77 was a circular inviting comments and likely financial implications from Zonal Railways, if the then existing indigenous system dispensaries being run as staff welfare measure were to be introduced on regular basis in addition to the Allopathic dispensaries.

After detailed examination, it was not considered feasible.

These dispensaries, however, were allowed to be continued as such.

Part-time Doctors working therein are being paid fixed honorarium from staff benefit fund and the same has been revised upwardly from time to time.

Youth Commission

3187. SHRI CHITTA BASU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government considers it necessary and advisable to constitute a youth commission for protecting the interests of youths and also for their all round development; and

(b) if so, the specific steps taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a) No, Sir.

(b) Does not arise.

[Translation]

Railway Projects

3188. SHRI KHELAN RAM JANGDE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have formulated any scheme to complete the various works pertaining to the on-going railway projects in Madhya Pradesh; and

(b) If so, the details thereof and the total amount allocated for these projects?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Adequate funds and materials are being made available to the concerned Zonal Railways for completion of the various ongoing projects in Madhya Pradesh as per the scheduled programme for progressing these projects, which will be completed in a phased manner, keeping in view the work content involved and the resources which can be allocated to them. (b) The details of projects relating to new lines, gauge conversions, doublings and electrification currently in progress in the State of Madhya Pradesh, together with the outlay provided during 1995-96 and programme of completion are as under :

	utlay for 1995-96 n Crores	j
1. New Lines		
i. Guna-Etawah rail line	14.00	On Guna-Gwalior route, the remaining portion for Khajuri Mohana-Panihar wil be completed ir 1997-98 and the portion from Nonera to Bhind and Etawah in the Ninth Plan.
ii. Godhra-Dahod- Indore and Dewas-Maksi		The work which had been frozen is under consideration for defreezing.
2. Gauge Conversions		
i. Neemuch-Ratlam	8.65	Ninth Plan period.
ii. Parasia- Chhindwara`	8.00	Will be completed in 1995-96.
3. Doublings		•
i. Bilaspur-Akal- tara Third Line	6.19	
ii. Anas Bridge	1.46	Will be completed in
iii. Pirumrod-Bercha	3.49	1995-96.
iv. Bairagarh-Phanda	1.80	1997-98
v. Akaltara-Champa Third Line with OHE	12.53	
4. Electrification		
i. Bina-Katni	4.72	The complete sections
ii. Katni-Anuppur- Bilaspur	55.00	have been energised for electric traction services. Some residual works are in hand.
[English]		
	lway Lir	ne
	•	: Will the Minister o

3189. SHRI AMAL DATTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any steps are being taken for extension of railway line from Lakhikantapur to Namkhana;

(b) if so, the details thereof;

(c) whether the railway is considering the earlier proposal to extend railway line from Budge- Budge to Namkhana in view of the present situation; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir. The work is in progress.

(b) The section from Laxmikantapur to Karanjali has already been opened. Karanjali to Nischintapur will be completed in June' 95 and rest of the project by 96-97.

(c) and (d). The proposal for the entire line from Namkhana to Budge was sent to the Planning Commission. However, owing to constraint of resources, they approved only the shorter length from Namkhana to Laxmikantapur. The cost of the line from Budge-Budge to Namkhana can be considered only after the resource position improves and some of the ongoing projects get completed.

Road Overbridge

3190. DR. RAJAGOPALAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal for construction of new road over bridge and foot over bridge between Sion and Thane and between Kurla and Vashi on the Central Railway Suburban Bombay Network in Bombay city;

(b) the estimated cost to be incurred in each project and the time by which it is likely to be completed;

(c) the amenities provided to the passengers in those suburban stations; and

(d) the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b). Road overbridges: Proposals for the following works of construction of road overbridges in replacement of level crossings received from the State Government are under consultation with State Government for completion of prerequisite formalities.

1. Ghatkopar-Vikhroli section

Construction of road overbridge in replacement of level crossing No. 14 at Km. 22/12-13.

2. Bhandup-Mulund section

Construction of road overbridge in replacement of level crossing No. 17 at Km. 27/10-11.

3. Chunabhatti-Kurla section

Construction of road overbridge in replacement of level crossing No. 1 at Km, 12-13.

4. Sewri-Wadala section

Construction of road overbridge in replacement of level crossing No. 7 at Km. 7/3-4.

The estimated costs of the above works can be worked out after completion of formalities by State Government. Construction of the bridge proper will be taken up after the work is included in Railways Works Programme on completion of prerequisite formalities by the State Government and completed alongwith the completion of work on approaches by the State Government.

5. Foot Overbridge at Vidyavihar :

Work of provision of foot-overbridge has been included in the Works Programme at a cost of Rs. 30.20 lakh and same is targetted for completion by 30.6.1996.

(c) and (d). Facilities of platforms, seating arrangements, waiting room facilities, lighting, booking arrangements, drinking water etc. commensurate with the volume of traffic handled, have been provided at these stations.

Gauge Conversion

3191. SHRI CHANDRESH PATEL :

SHRI SHIVLAL NAGJIBHAI VEKARIA :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any representation from the Government of Gujarat regarding extension of railway line upto Along ship breaking yard Pipavav Project and conversion of metre gauge line into broad gauge in other port towns:

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Yes, Sir. Government of Gujarat have requested for providing BG rail links to Alang and Pipavav ports.

(c) A survey has been taken up for conversion of Surendranagar-Bhavnagar MG line into BG and extension of the converted line from Bhavnagar to Pipavav via Alang. Further consideration of the project would be possible once the survey report becomes available.

Survey of Railway Line

3192. DR. KARTIKESWAR PATRA : Will the Minister of RAILWAYS be pleased to state : ------

(a) whether survey of railway line from Kharagpur to Khurda and Khurda to Vizee has been completed;